

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-512**

IB-546/ND/2017  
IA/5463/2021, IA/2893/2022

**IN THE MATTER OF:**

Vinayak Advertising

**.....Applicant**

**Vs.**

Rajesh Gems and Jewels Pvt. Ltd. & Ors.

**.....Respondent**

**SECTION**

U/s 9 IBC Liq.

**Order delivered on 19.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent : Mr. Gautam Singhal, Mr. Rajat Chaudhary, Ms. Aastha Vishnoi, Ms. Mansi Ahuja, Ms. Khyati, Ms. Aparna Dubey, Ms. Preeti Chauhan, Advs. for R 1 in IA/2893/2022

**ORDER**

No one is present on behalf of the Liquidator at the time of hearing of the matter. Ld. Counsel on behalf of Non-Applicant in IA/2893/2022 is present. In the interest of justice, list the matter on **23.08.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**